RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.13/S.O./2025

Date: 29.07.2025

In exercise of powers conferred under Rule 21(1) of the Rules of High Court of Judicature for Rajasthan, 1952, I hereby nominate Hon'ble Mr. Justice Sanjeev Prakash Sharma to be the Administrative Judge with immediate effect. He shall dispose of the administrative business in accordance with Standing Order No.09/S.O./2013 dated 01.10.2013 except the matters assigned vide Standing Order No.14 dated 18.05.2024.

Sd/-CHIEF JUSTICE

Date: 29.07.2025

No.PA/RG/AJ/2001/1653

Copy forwarded to the following for information:-

1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ (Judicial)/O.S.D. (F&I), Rajasthan High Court, Jodhpur.

- 2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 3. The Registrar (Vigilance)/ (Writs)/ (Class.)/ (Judicial), Rajasthan High Court Bench, Jaipur.
- 4. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.

5. O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.

- 6. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 7. All Assistant Registrars/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

8. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.

9. A.O.J. (Classification) (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.

Copy also through e-mail to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.

2. The Private Secretary to Hon'ble Mr. Justice Sanjeev Prakash Sharma, along with copy of Standing Order Nos.09/S.O./2013 dated 01.10.2013 and 14 dated 18.05.2024

3. All Private Secretaries to Hon'ble Judges.

REGISPRAR GENERAL